

schemes, improving governance and capacity building by the states in various areas. It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance will yield the desired results against LWE.

Deputing specialist team for destroying RDX and other explosives

233. SHRI GOVINDRAO ADIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Punjab and Haryana High Court directed the Home Minister to take immediate decision on the Punjab Government's plea for deputing a specialist team for destroying the RDX and other explosives lying in polices stations across the State; and

(b) if so, the response of the Ministry to the court's order?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Yes, Sir. The Hon'ble High Court has directed the Army Headquarters of Western Command at Chandimandir Division near Pinjore, Haryana to extend its assistance to the State police (Punjab) in destroying the explosives lying in Malkhanas.

Unclaimed passport found at Delhi Airport

†234. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 105 passports were found lying unclaimed at Terminal 3 in Delhi;

(b) whether these passports were issued from different passport offices and if so, the details thereof;

(c) the number of people involved in human trafficking, caught in this case so far;

(d) the number of people nabbed in human trafficking case during the last two years;

(e) the action taken against these people; and

(f) the action taken by Government to prevent human trafficking?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Sir, details of the issuing offices of 105 passports found lying unclaimed at Terminal 3 in Delhi are given below:

Sl.No.	Name of the Regional Passport Office	No. of passports
1.	RPO, Ahmedabad, India	84
2.	RPO, Jalandhar, India	16

†Original notice of the question was received in Hindi.

Sl.No.	Name of the Regional Passport Office	No. of passports
3.	RPO, Chandigarh, India	2
4.	RPO, Surat, India	1
5.	Dubai, UAE	1
6.	Brussels, Belgium	1
TOTAL :		105

(c) Four persons have been arrested by Delhi Police in the matter so far.

(d) and (e) The details of person arrested in human trafficking cases (passports related) and action taken against them during the last two years 2010 and 2011 are given below:

Year	No. of persons arrested	Pending Trial	Pending investigation	Convicted
2010	111	106	04	01
2011	25	01	24	-
2012	04	-	04	-

(f) Necessary action under appropriate section of law is taken by Delhi Police against the person found involved in human trafficking.

Theft of a monitor and hard disk of the Ministry

‡235. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during October-November of 2011 monitor of a computer of Union Home Ministry was stolen and later in January, 2012 the hard disc of the same computer was also stolen;

(b) whether this computer contained any confidential information;

(c) if so, the details thereof; and

(d) if not, the purpose of the theft?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) In October, the Monitor of one of the computers of Hindi Section of the Ministry of Home Affairs was stolen. Subsequently in January, 2012, the Hard Disk of the Central Processing Unit (CPU) of the same computer was also stolen.

(b) No, Sir.

(c) Does not arise.

(d) As per the information received from Delhi Police, no motive of the theft

‡Original notice of the question was received in Hindi.